

inspection of the societies is conducted by the officers of the Cooperation Department to ensure the smooth working of the cooperatives. There are also plan schemes being implemented by Delhi Administration under which financial assistance like, working capital loans, share capital contribution, managerial subsidy and grants for construction of godowns are given to selected societies.

Loan to West Bengal for purchase of Fertilisers

1618. SHRI K. HALDER :
 SHRI J. M. BISWAS :
 DR. RANEN SEN :
 SHRI INDRAJIT GUPTA :
 SHRI JYOTIRMOY BASU :
 SHRI BHAGABAN DAS :
 SHRI B. K. MODAK :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the West Bengal Government's request for giving loan of Rs. 3.78 crores for the purchase of fertilizers was turned down by the Central Government ;

(b) if so, the grounds on which the request has been turned down ; and

(c) the amount of loan given to the West Bengal for this purpose during each of the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Against a loan of Rs. 3.78 crores applied for by State Government, a short-term loan of Rs. 74.25 lakhs has been sanctioned to them. The State Government has been requested to furnish information regarding stock of fertilizer on hand, the total quantity intended to be distributed in the Kharif Season etc. to consider sanction of further loans to them.

(c) The desired information is as under :—

(Rs in lakhs)

Year	Short-term loans sanctioned
	Rs.
1967-68	69.63
1968-69	260.00
1969-70	219.00
Total	548.63

Supply of Cheap Fertilizers to Farmers

1619. SHRI D. N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the extent of success of Government's policy to supply fertilisers at cheaper cost to the farmers;

(b) the schemes that have been formulated in this regard and to what extent they have been fulfilled; and

(c) how these schemes have helped to reduce the price of fertilizers during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) It has always been the endeavour of the Government to distribute imported fertilisers in the country at the most economic prices by operating the Central Fertiliser pool on no profit no loss basis. Owing to its operations, the fertiliser prices rule at reasonable levels. secondly, by arranging plentiful supplies, the 'pool' prevents rise in prices that may be caused by scarcity of supplies. It also equalises the transport cost to the nearest rail head destination so that farmers in distantly-located areas do not have to pay more.

(b) The prices of four major fertilisers viz. Ammonium Sulphate, Urea, C. A. N. and A. S. N. are statutorily controlled and any report of sale at higher prices is immediately investigated by the concerned State Governments and action taken under the Fertiliser (Control) Order, 1957, With the establishment of larger fertiliser factories with latest technology, the cost of production and hence the

price of fertiliser is likely to come down. The National Development Council has laid down that the agricultural inputs including fertilisers should not be subsidised and that prices of agricultural output should be maintained at an incentive level as an encouragement to the farmers.

(c) As a result of financial review of the Pool the price of Ammonium Sulphate was reduced by Rs. 10/- per M. T. w.e.f. 5.8.69 and in respect of coloured/powdery Ammonium Sulphate twice by Rs. 50/per M. T. each on 1.11.69 and 16.3.70 (i. e. Rs. 100/- in all). Ammonium Sulphate is the small farmer's fertiliser and this reduction is expected to encourage them to use more of it.

उत्तर प्रदेश को वित्तीय सहायता

1620. श्री राम सेवक यादव : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने चालू वित्त वर्ष के दौरान उपेक्षित तथा पिछले क्षेत्रों के लिए उत्तर प्रदेश सरकार को 6.4 करोड़ रुपये की धनराशि दी है ;

(ख) क्या सरकार का ध्यान उक्त धन को भेदभावपूर्ण तरीके से खर्च किये जाने पर उत्तर प्रदेश विधान सभा के गत बजट अधिवेशन में व्यक्त किये गये रोष की ओर आकर्षित किया गया है ; और

(ग) क्या यह सच है कि उक्त धन का एक भाग प्रधान मंत्री के चुनाव क्षेत्र रायबरेली के लिये, एक भाग केन्द्र सरकार के मंत्री श्री दिनेश सिंह के चुनाव क्षेत्र प्रतापगढ़ तथा एक भाग उत्तर प्रदेश के कृषि मंत्री श्री शिव राज सिंह के चुनाव क्षेत्र जिला बेडोर के लिए नियत किया गया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री घनना-साहेब शिन्डे) : (क) से (ग). 1. चौथी पंच वर्षीय

योजना के उपबन्धों के अनुसार, संघ के कृषि वि-भाग ने आदर्श परियोजना के रूप में एक योजना तैयार की है, जिसके अधीन ऐसे जिलों में, जहाँ छोटे कृषकों की अधिकता है, छोटे कृषकों की विकास एजेंसियाँ स्थापित की जायेंगी। इसका लक्ष्य उन्हें ऋण, आदानों और गहन काश्त के लिये सहायता देना है ताकि वे सक्षम और अधिकोप कृषक बन सकें।

यह निर्णय किया गया है कि देश के विभिन्न भागों में 46 ऐसी परियोजनाएँ स्थापित की जायें। प्रत्येक राज्य और कुछ संघ क्षेत्रों के लिए इनकी संख्या निर्धारित कर दी गई है। योजना आयोग की सलाह के साथ, उत्तर प्रदेश का 4 परियोजनाएँ दी गई हैं। स्कीम में यह व्यवस्था है कि इसके लिये चुनिन्दा क्षेत्र निम्न तीन मुख्य बातों को जरूर पूरा करें:—

- (i) कि चुनिन्दा जिले या क्षेत्र में लगभग 50,000 ऐसे संसाधनयुक्त सक्षम कृषक जरूर होने चाहिये जो इस स्कीम द्वारा लाभान्वित हो सकें।
- (ii) कि जिले में या तो विद्यमान सिंचाई व्यवस्था हो या भूमिगत जल या स्तरीय सिंचाई के विकास के लिये अच्छे संसाधन होने चाहियें।
- (iii) कि जिले में काफी सुदृढ़ सहकारी ऋण संस्थाओं की अवस्थापना होनी चाहिये। भारत सरकार इन परियोजनाओं के लिये इन जिलों का चुनाव राज्य सरकारों की सलाह के साथ करती है। राज्य सरकारें सचिवों की एक विशेष समिति की जिसमें सचिव (कृषि) अध्यक्ष (वित्त) और सचिव